## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 534 TO BE ANSWERED ON- 24/07/2023

## RESERVATION FOR TRIBALS

534. PROF. SOUGATA RAY: SHRI NABA KUMAR SARANIA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiative in wake of decision given by Chhattisgarh High Court in respect of reduction made in reservation for tribals and if so, the details thereof;
- (b) whether there is any proposal to exclude tribals from Fifth and Sixth Schedule of the Constitution while implementing Uniform Civil Code and if so, the details thereof.
- (c) whether the Government has concerned about the preservation of various rituals followed by Tribals under the proposed Uniform Civil Code, if so the details thereof;
- (d) the details of steps being taken to ensure the rituals of Tribals of the country;
- (e) whether there is any proposal to provide a separate column for mentioning religion of tribals in the ensuing census; and
- (f) the details regarding economic, social and educational status of tribals living in the country, State-wise?

## ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (f): The information is being collected.

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